

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject:- Assignment of additional Charge of the vacant posts of Secretary DLSAs to available Judicial Officers.

ORDER

No: 1393 of 2024/RG

Dated: 11.09.2024

In the interest of administration and in supersession of all arrangements made earlier so far they pertain to the subject captioned above, the additional charge of the vacant posts of Secretaries DLSAs, as stated in 'Column-2' is hereby assigned to the judicial officers as mentioned in 'Column-3' against each:

S. No. -1-	Name of the vacant post -2-	Charge assigned to -3-
1.	Secretary DLSA, Ganderbal	Chief Judicial Magistrate, Ganderbal
2.	Secretary DLSA, Baramulla	Sub Judge/Special Mobile Magistrate, Baramulla
3.	Secretary DLSA, Bandipora	Chief Judicial Magistrate, Bandipora
4.	Secretary DLSA, Kupwara	Sub Judge/Special Mobile Magistrate, Kupwara
5.	Secretary DLSA, Poonch	Sub Judge/Special Mobile Magistrate, Poonch
6.	Secretary DLSA, Ramban	Chief Judicial Magistrate, Ramban
7.	Secretary DLSA, Kishtwar	Chief Judicial Magistrate, Kishtwar
8.	Secretary, DLSA, Reasi	Chief Judicial Magistrate, Reasi

By Order.


(Shahzad Azeem)
Registrar General

No:- 46684-706/RG/GS

Dated:- 11.09.2024

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K.
5. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
.....for information;
7. Member Secretary, J&K Legal Services Authority for information and n/a please.
8. All Principal District and Sessions Judges of the UT of J&K;
9. Member Secretary, High Court Legal Services Committee.
10. Concerned Officers _____;
.....for information and necessary action.
11. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the High Court website.
12. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
13. Order file


Registrar General